NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP (IB) No 26/BB/ 2018	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	- ,	For compliances	Rule 6 of IB	M/s Canon India Pvt Ltd Vs M/s New Bridge Business Centre Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Matter is listed today for compliance of objections. No representation for petitioner. Registry to address a letter to the Petitioner Company to comply the objections. If Petitioner fails to comply the objections, orders will be passed according to law. List it on 07/02/2018.

Member (T)

Member (J)